

SL. No.13

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/270/2023 in Company Petition (IB)164/2022
NAME OF THE COMPANY	Ganga Steel Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Ram Chandran Traders Pvt Ltd
NAME OF THE RESPONDENT(S)	Ganga Steel Enterprises Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/270/2023

Present: None for the Applicant.

None for the Respondent.

Matter is adjourned to 13.03.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)